

ITEM NO.12

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.)No(s).10039-10040/2016

(Arising out of impugned final judgment and order dated 06-03-2015 in CRLOP No.4084/2015 06-03-2015 in CRLOP No.5073/2015 passed by the High Court Of Judicature At Madras)

A.G. PERARIVALAN

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU STATE THROUGH
SUPERINTENDENT OF POLICE AND ANR.

Respondent(s)

(Dr. Joseph Aristotle S., Advocate for the State of Tamil Nadu.
IA No. 101631/2020 - CLARIFICATION/DIRECTION, IA No. 140310/2021
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 73470/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 118421/2017 - SUSPENSION OF
SENTENCE)

WITH

SLP(Cr1) No. 2363/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.38413/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 04-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr.Adv.
Mr. Prabu Ramasubramanian,Adv.
Mr. K. Paari Vendhan, AOR
Mr. Raghunatha Sethupathy.B.,Adv.
Mr. Sampathkujmar.C.,Adv.
Mr. Darwin,Adv.
Mr. Vishnu Unnikrishnan,Adv.
Ms. Shivani Vij,Adv.
Ms. Priya R.,Adv.

For Respondent(s) Mr. Tushar Mehta,SG
Mr. K.M.Nataraj,ASG
Mr. Rekha Pandey,Adv.
Ms. Kirti Dua,Adv.
Ms. Vanshaja Shukla,Adv.
Mr. T.A.Khan,Adv.

Mr. Ashok Panigrahi, Adv.
Sudarshna K, Adv., Adv.
Mr. Arvind Kumar Sharma, AOR

Dr. Joseph Aristotle S., AOR
Mr. Rakesh Dwivedi, Sr. Adv.

Mr. V. Krishnamurthy, Sr. Adv./AAG
Mr. Amit Anand Tiwari, AAG
Dr. Joseph Aristotle S., AOR
Mr. Eklavya Dwivedi, Adv.
Ms. Mary Mitzy, Adv.
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.
Ms. Jessica Bhardwaj, Adv.

Mr. B. V. Balaram Das, AOR

Mr. G. Anandaselvam, Adv.
Mr. S. Muthu Krishnan, Adv.
Mr. Thiru Murugan, Adv.
Mr. Mayil Samy. K., Adv.

Mr. P. Soma Sundaram, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11.05.2022 at 2.00 p.m.

(B. Parvathi)
Court Master

(Anand Prakash)
Court Master